

ASSAM ACT V OF 1955

THE ASSAM APPROPRIATION (No.II) ACT,
1955

(Passed by the Assembly)

(Received the assent of the Governor on the 3rd April 1955)

[Published in the Assam Gazette, dated the 6th April 1955]

An

Act

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1956.

Be it enacted by the Assam Legislative Assembly as follows :

Short title and commencement.

1. This Act may be called the Assam Appropriation (No. II) Act, 1955. The Act shall come into force with effect from 1st April 1955.

Issue of Rs.47,15,98,950 out of the Consolidated Fund of the State of Assam for the year 1955-56.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of forty-seven crores, fifteen lakhs, ninety-eight thousand, nine hundred and fifty rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1956, in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1956.

[Price 2 annas or 2 d.]

SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Con- solidated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on income other than Corporation Tax.	1,12,100	...	1,12,100
2	Charges on account of Land Revenue.	81,83,400	10,500	81,93,900
3	Charges on account of Excise	12,74,700	2,700	12,77,400
4	Charges on account of Stamps.	1,13,300	..	1,13,300
5	Charges on account of Forests.	60,23,900	..	60,23,900
6	Charges on account of Registration.	2,04,500	...	2,04,500
7	Charges on account of Motor Vehicles Taxation Act.	19,09,700	..	19,09,700
8	Charges on account of other Taxes and Duties.	5,69,900	..	5,69,900
9	Charges on account of N. E. D. Works.	5,08,36,400	..	5,08,36,400
9A	Charges on account of construction of Irrigation, Navigation and Embankment.	50,00,000	..	50,00,000
	Charges on account of Interest on Debt and other obligations.	...	23,47,700	23,47,700
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	3,85,000	3,85,000
10	Charges on account of General Administration.	87,49,500	7,09,500	94,59,000
11	Charges on account of Administration of Justice.	11,81,000	4,45,700	16,26,700
12	Charges on account of Jails	22,76,300	..	22,76,300
13	Charges on account of Police.	1,71,39,800	..	1,71,39,800
14	Charges on account of Ports and Pilotage.
15	Charges on account of Scientific Department.	20,500	..	20,500
16	Charges on account of Education.	3,59,95,000	..	3,59,95,000
17	Charges on account of Medical.	70,48,600	..	70,48,600
18	Charges on account of Public Health.	59,51,200	...	59,51,200
19	Charges on account of Agriculture.	72,54,300	...	72,54,300

SCHEDULE—*contd.*

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
19A	Charges on account of Fisheries.	4,42,600	...	4,42,600
20	Charges on account of Veterinary.	26,24,300	...	26,24,300
21	Charges on account of Co-operation—			
	I.—Co-operative Societies	14,53,600	...	14,53,600
22	II.—Rural Development ...	44,42,400	...	44,42,400
23	Charges on account of Industries—			
	I.—Sericulture and Weaving	22,10,800	...	22,10,800
24	II.—Cottage Industries ...	18,11,300	...	18,11,300
25	III.—Fisheries
26	Charges on account of Miscellaneous Departments.	6,90,500	...	6,90,500
27	Charges on account of Civil Works (excluding Tools and Plant and establishment charges).	6,49,95,500	55,000	6,50,50,500
28	Charges on account of Public Works Tools and Plants and Establishment.	73,31,900	...	73,31,900
29	Charges on account of Electricity Schemes.	1,28,600	...	1,28,600
30	Capital Outlay on Electricity Schemes.
31	Charges on account of Famine Relief.	26,91,700	...	26,91,700
32	Charges on account of Superannuation Allowances and Pensions.	43,92,000	6,800	43,98,800
33	Charges on account of Stationery and Printing.	11,11,100	2,500	11,13,600
34	Charges on account of State Prisoner and detenus, etc.	4,18,800	1,05,000	5,23,800
35	Charges on account of Donation for charitable purposes, etc.	17,70,500	24,82,650	42,53,150
36	Charges on account of Contribution.	2,49,900	...	2,49,900
37	Charges on account of expenditure on issue of free ration, etc.	4,73,100	...	4,73,100
38	Charges on account of Pooled Transport, etc.	1,54,900	...	1,54,900

SCHEDULE—concl'd.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
39	Charges on account of expend- iture on displaced persons.	25,25,100	...	25,25,100
40	Charges on account of Advanced Technical train- ing and Scholarship, etc.	27,000	...	27,000
41	Charges on account of Capital Outlay on Road Transport Scheme financed from Ordinary Revenues.	36,41,500	...	36,41,500
42	Charges on account of Ex- traordinary Charges.	32,48,300	...	32,48,300
43	Charges on account of Community Develop- ment Project.	1,12,67,500	...	1,12,67,500
44	Charges on account of Pre- partition payments.	20,000	...	20,000
45	Charges on account of Road Transport Scheme Working expenses.	68,08,600	...	68,08,600
46	Charges on account of Capi- tal Outlay on Forests.	7,30,200	...	7,30,200
47	Charges on account of Capi- tal Outlay on Schemes of Agricultural Improve- ment & Research.	15,61,800	...	15,61,800
48	Charges on account of Capi- tal Outlay on Industrial Development.	5,25,000	...	5,25,000
49	Charges on account of Capi- tal Account of Civil Works outside the Reve- nue Accounts.	1,69,47,200	...	1,69,47,200
50	Charges on account of Capi- tal Outlay on Electricity Schemes.	1,03,78,300	...	1,03,78,300
51	Charges on account of Capi- tal Account of other Pro- vincial Works outside the Revenue Account.	14,00,800	...	14,00,800
52	Charges on account of Capi- tal Outlay on State Schemes of Government Trad- ing.	28,69,800	...	28,69,800
	Charges on account of repay- ment of Debts.	...	2,71,57,000	2,71,57,000
33	Charges on account of Loans and Advances.	11,87,00,200	...	11,87,00,200
	Grand Total:—	43,78,88,900	3,37,10,050	47,15,98,950